

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1564
ANSWERED ON:09.08.2011
FUNDS TO NGOS
Rama Devi Smt.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the names of the Non-Governmental Organisations (NGOs)/other sports organisations alongwith the details of funds/grants allocated/released to them for the promotion and development of sports and youth during each of the last three years and the current year, NGO-wise, State-wise and scheme/programme-wise;
- (b) the number of proposals received by the Government from various NGOs engaged in the field of sports during each of the last three years and the current year alongwith the action taken in each of such proposals, NGO-wise and State-wise;
- (c) the number of such proposals pending with the Government so far and the reasons therefore alongwith the time by which the pending proposals are likely to be cleared;
- (d) whether there are reports that some NGOs and other sports organisations have been found to be involved in irregularities/misutilisation of the allocated funds; and
- (e) if so, the details thereof during the said period alongwith the action taken against such NGOs, NGO-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) The names of the Non-Governmental Organisations (NGOs)/other sports organisations alongwith the details of funds/grants allocated/released to them for the promotion and development of sports and youth during each of the last three years and the current year, NGO-wise, State-wise are given in Annexures-I & II.
- (b) & (c): Proposals received and found viable have been approved, details of which are given in reply to part (a) of Annexures, and no proposal is pending.
- (d) & (e): A report of misappropriation of funds by an Ex-Secretary of Mahabir Training & Research Centre for Rural Development, Bhadrak, Orissa, which was sanctioned Rs.2,36,250/- in 2010-11 under the scheme of Sports and Games for Persons with Disabilities has been received in the Ministry. The Ministry has sought a report in the matter from the Government of Orissa.